

Central Administrative Tribunal  
Jabalpur Bench

CCP No.67/06

Jabalpur, this the 10<sup>th</sup> day of October 2006.

CORAM

Hon'ble Dr.G.C.Srivastava, Vice Chairman  
Hon'ble Mr.A.K.Gaur, Judicial Member

Dr.M.V.Ambardekar  
S/o Shri V.G.Ambardekar  
R/o Doddi's House, HIG-12  
MPHB Colony, Near Old Rajya  
Parivahan Office  
Jabalpur (M.P.)

Petitioner

(By advocate Shri Alok Hoonka)

Versus

1. Shri J.P.Batra  
Chairman  
Railway Board  
Rail Bhawan  
New Delhi.

2. Shri V.K.Kaul  
General Manager  
C.Railway  
Nagpur (M.S.)

3. Shri S.K.Agrawal  
Divisional Railway Manager  
C.Railway, DRM Office  
Near Railway Station  
Nagpur.

Respondents.

(By advocate Shri M.N.Banerjee)

ORDER (oral)

By Dr.G.C.Srivastava, Vice Chairman

This CCP has been filed alleging that the order of this Tribunal passed in OA No.184/06 has not been implemented by the respondents.



2. It has been alleged that the time granted vide order dated 29.8.2006 in MA No.742/06 filed by the respondents has already expired. However, on perusal of the order, we find that on 29.8.06, two months' time was granted for compliance of the order. This CCP was filed on 20.9.06, much before the expiry of the time granted. In view of this, this CCP would not lie.

3. Accordingly the CCP is dismissed.

*A.K.Gaur*  
(A.K.Gaur)  
Judicial Member

*Dr.G.C.Srivastava*  
(Dr.G.C.Srivastava)  
Vice Chairman

aa.

प्रकाशन सं. ओ/वा.....जबलपुर, दि.....  
प्रतिदिनी अन्य लिखि:-

- (1) सचिव, उच्च न्यायालय का रजिस्ट्रेशन, जबलपुर
- (2) आवेदन की विवरी/पुस्तक के काउंसल
- (3) प्रकाशनी की/को प्राप्ति, के काउंसल
- (4) चंद्रलाल, नं. 101, जबलपुर, २००६

सूचना एवं अनुरक्षक दस्तावेज़

उप रजिस्ट्रार

१६/४

*Block Heonka*  
*DR 730*  
*M.P. Benarje*  
*DR 730*

*DR 730*  
20/10/2006